

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3090  
ANSWERED ON:23.08.2006  
CGHS FACILITIES FOR RETIRED EMPLOYEES  
Fanthome Shri Francis

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether CGHS facilities provided to the staff of the Sangeet Natak Akademi, New Delhi, fully funded by the Central Government has been withdrawn from superannuated employees;
- (b) if so, whether a fixed medical allowance of Rs. 100/- per month is being given to superannuated employees in lieu of CGHS facilities for meeting medical expenses;
- (c) whether the Government is considering to extending CGHS facilities to retired employees; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a): No, Sir. Only serving employees of Sangeet Natak Akademi, which is an Autonomous Organisation, have been extended CGHS facilities on cost-to-cost basis and the same were never extended to the superannuated employees.
- (b): Retired Central Government pensioners residing in non-CGHS areas are entitled for Rs.100/- per month in lieu of CGHS facilities.
- (c)&(d): All Central Government employees on their retirement are eligible to get CGHS facilities on payment of prescribed charges, provided they were availing CGHS facilities at the time of their retirement, and reside in an area covered by the CGHS. Central Government pensioners who are staying in non-CGHS areas have the option of registering themselves at CGHS dispensary in a city nearest to the place of the residence on payment the prescribed charges in lieu of fixed medical allowance.